



NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

(15)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 12/02/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : CP/76/2017
NAME OF THE APPLICANT : ULTRATECH HOUSING LTD
UNDER SECTION : 14(1)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	
1.	K. Ravi	ADVOCATE FOR RESPONDENT	
2.	Amr. Sriharan	Counsel for Petitioner	

ORDER

Counsels representing both the parties are present. Counsel representing the three shareholders, Mr Padam J Challani, Ms Ajitha P Challani and Saravana Global Energy Ltd, prayed for time to file counter. Time is enlarged at request. Put up on 09.03.2018.

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(S VIJAYARAGHAVAN)
Member(Technical)

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(K ANANTHA PADMANABHA SWAMY)
Member(Judicial)

bc